

Condonation App. 363/2019
Review App. 04/2019
In O.A. No. 21/2014

28.02.2020

The Hon'ble Mr. Devendra Chaudhry, Member (A),

List revised. None for the Applicant. It seems that the Applicant has lost interest to pursue the case. Accordingly, the Review Application is dismissed in default and for non-prosecution.

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